

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1481
ANSWERED ON 31/07/2024

PM-KUSUM SCHEME IN ANDHRA PRADESH

1481. SHRI B.K.PARTHASARATHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of setting up Component-A of the PM-KUSUM Scheme in Andhra Pradesh;
- (b) the details of funds allocated and disbursed for the installation of Renewable Energy Power Plants (REPPs) on barren/fallow land in Andhra Pradesh during the last year;
- (c) the current status of implementation of Component-A in Andhra Pradesh including the number of power plants installed and their capacities; and
- (d) the mechanism in place for individual farmers, groups of farmers, cooperatives, panchayats, FPOs and WUAs in Andhra Pradesh to sell the power generated to local DISCOMs at fixed tariff ?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (d) Component A of PM KUSUM scheme aims at setting up of 10,000 MW of Decentralized Ground/ Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants by farmers on their land.

DISCOMs invite applications for Expression of Interest from prospective farmers, where they submit their application for setting up solar power plant in the prescribed format.

The solar power plant under the scheme can be installed by the farmers on their own land either directly by themselves or in partnership with group of farmers/ cooperatives/ panchayats/ Farmer Producer Organisations (FPO)/Water User associations (WUA), or through a developer.

PM-KUSUM Scheme is a demand driven Scheme and allocations are made based on the demand received from States. There is no demand received from State of Andhra Pradesh under any Component of PM KUSUM scheme and, thus, no allocation is made to the State.
